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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.168/2017

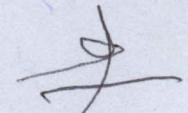
Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25th October 2017, 10.30 A.M

Name of the Company	M/s. Naresh Kumar & Company Pvt.Ltd. -Versus- Kalyanpur Cements Ltd.		
Under Section	9 I.B.C		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. DIVYESH DESAI, FCA RP] Arun 25/10/17
2. ARUN GUPTA, FCA Representative of RP 25/10/17

1. SHAUNAK MITRA, Adv. for Company



25/10/17

2. ARVIND GUPTA

ORDER

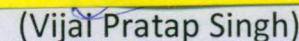
Ld. RP and the Ld. Counsel for the company are present.

Heard. Reserved for order.



(Jinan K.R.)

Member (J)



(Vijai Pratap Singh)

Member (J)